

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.379/95

Tuesday this the 6th day of June, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.R.Somanatha Pillai,
Sub Postmaster,
Department of Posts,
Aroor P.O.,Cherthala.

..Applicant

(By Advocate Mr.P.C.Sebastian for Mr.Biju)

vs.

1. Superintendent of Post Offices, Alappuzha Division, Alappuzha-12.
2. Postmaster General,Central Region, Ernakulam, Cochin-16.
3. T.X.Zacharia, Assistant Postmaster(Mails), Alappuzha H.O., Alappuzha-12. ..Respondents

(By Advocate Mr.M.H.J.David for SCGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned counsel for applicant submits that he does not wish to press the Original Application. Submission is recorded and the application is accordingly dismissed. No costs.

Dated the 6th June, 1995.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN